

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. MA 1061/2019, MA 2265/2019, MA 2883/2019 &
IA 2803/2022 IN C.P.(IB)-286(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - MA 1061/2019 Manoj Kumar Mishra
MA 2265/2019 IDFC First Bank Ltd
IA 2803/2022
IDFC First Bank
V/s
Devmata Commercials Pvt. Ltd.
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd

Section: 33(1), 60(5) u/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.1061/2019, MA.No.2265/2019: - Adv. Shyam Kapadia a/w Adv. Amisha Nevil Chopra appeared for the IDFC First Bank Ltd. Adv. Zalak Mody appeared for the Respondents. List this matter on **18.06.2024** for filing written submissions.

MA.No.2883/2019: - Adv. Shyam Kapadia a/w Adv. Amisha Nevil Chopra appeared for applicant. Adv. Zalak Mody appeared for the Respondent. List this matter on **24.07.2024**.

MA.No.2803/2024: - Adv. Shyam Kapadia a/w Adv. Amisha Nevil Chopra appeared for IDFC First Bank Ltd. This IA has been filed by the Applicant, IDFC First Bank Ltd, for early hearing of MA.No.2265/2019 and the said IA has already been heard and therefore, **MA.No.2803/2024 is rendered infructuous and disposed of** accordingly.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)